

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH , KOLKATA .  
ORIGINAL APPLICATION NO.109 /2023/EZ.**

Satrughan Meher ..... Applicant.  
-Versus-  
State of Odisha and Others. .... Respondents.

**INDEX**

Sl.No.	Description of documents.	Pages.
1.	Affidavit filed by Respondent No.2.	... 1 – 4.
2.	<b><u>Annexure-A/2.</u></b> True copy of Letter No. 6086/Dtd.10.05.2024.	
3.	<b><u>Annexure-B/2.</u></b> True copy of Letter No.2136/Dtd.26.05.2024 of Sub-Collector, Jharsuguda.	
4.	<b><u>Annexure-C/2.</u></b> True copy of joint enquiry report Dtd.26.05.2024.	

Cuttack.  
Dt 19.06.2024.

By the Respondent No.2 through

*he*

( Shakti Prasad Panda )  
Addl.Govt.Advocate

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA .**

**ORIGINAL APPLICATION NO.109 /2023/EZ.**

Satrughan Meher ..... Applicant.

-Versus-

State of Odisha and Others. .... Respondents.

**AFFIDAVIT FILED BY DISTRICT MAGISTRATE ,  
JHARSUGUDA- RESPONDENT NO.2.**

I, Ms. Aboli Sunil Naravane , aged about 34 years, D/o. Sunil Naravane, at present working as Collector and District Magistrate , Jharsuguda ,At/P.O./Dist.- Jharsuguda, do hereby solemnly affirm and state as follows :

1. That, I am the Respondent No.2 in this petition. I have gone through the Original Application as well as the order dated 03.05.2024 passed by this Hon'ble Tribunal in the aforesaid case. I am also well acquainted with the facts of the case to swear this affidavit in my official capacity.
2. That this affidavit has been filed in obedience to order dtd.03.05.2024 of the Hon'ble Tribunal.
3. That it is humbly submitted that, this Hon'ble Tribunal vide order dtd.03.05.2024 has been pleased to direct the District Magistrate , Jharsuguda to file his personal affidavit with regard to the allegations, made in the supplementary affidavit filed by the Applicant, within four weeks.

*2/19-5/2024*  
**Surendra Prasad Dhal**  
Advocate  
NOTARY, CUTTACK

4. That it is humbly submitted that after receipt of the order of the Hon'ble Tribunal, a direction has been made to Sub-Collector, Jharsuguda, Deputy Director Mines, Sambalpur and Tahasildar, Jharsuguda to conduct a joint enquiry into the matter and submit the enquiry report vide Letter No. 6086/Dtd. 10.05.2024. True copy of Letter No. 6086/Dtd. 10.05.2024 is annexed herewith as **Annexure-A/2.**

5. That it is respectfully submitted that a joint enquiry has been conducted on 24.05.2024 in and around the alleged site with said committee. The joint enquiry report has been submitted by Sub-Collector, Jharsuguda vide his Letter No. 2136/Dtd. 26.05.2024 indicating therein that no further illegal mining of earth/ morrum is going on at the alleged site. However some quantity of Soil with Morrum excavated earlier is lying at the same site. True copy of Letter No. 2136/Dtd. 26.05.2024 of Sub-Collector, Jharsuguda along with joint enquiry report dtd. 26.05.2024 are annexed herewith as **Annexure- B/2 & C/2** respectively.

6. That the contents of the above paragraphs are true and correct to the best of my knowledge, as derived from the official records, and that nothing material has been concealed there from.

Identified by :

h

*Arundha Vaine*  
Deponent  
COLLECTOR  
JHARSUGUDA

*919-0*  
Surendra Prasad Dhal  
Advocate  
NOTARY, CUTTACK.

**VERIFICATION**

I, Ms. Aboli Sunil Naravane aged about 34 years, D/o. Sunil Naravane, at present working as Collector and District Magistrate, Jharsuguda, At/Po/Dist. Jharsuguda, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and that nothing material has been concealed there from.

Verified at Jharsuguda on this <sup>19</sup>... day of June, 2024.  
*Aboli Naravane*  
VERIFICANT  
COLLECTOR  
JHARSUGUDA

**AFFIDAVIT.**

I, Ms. Aboli Sunil Naravane, aged about 34 years, D/o. Sunil Naravane, at present working as Collector and District Magistrate, Jharsuguda, At/Po/Dist. Jharsuguda, do hereby solemnly affirm and state as follows:-

1. That I am the Respondent No.2 in this case. I am well acquainted with the facts of the case and as such competent to swear this affidavit in my official capacity.
2. That the facts stated above are true to the best of my knowledge and based on official records.

Identified by:

*h*

*Aboli Naravane*  
Deponent  
COLLECTOR  
JHARSUGUDA

The above named Deponent  
Solemnly affirm on... *19.6.2024*  
... *Aboli Naravane* ...  
... *S.P. Panda* ...

*Surendra Prasad Jha*  
Advocate  
NOTARY, CUTTACK

*21/9/2024*

by *S.P. Panda (Adv)* ARO



*h*

**CERTIFICATE.**

Certified that due to non-availability of cartridge paper the contents of this counter affidavit have been typed in thick white paper.

Cuttack.  
Dt. 19 .06.2024.

  
( Shakti Prasad Panda)  
Addl.Govt.Advocate

  
Surendra Prasad Dhal  
Advocate  
NOTARY, CUTTACK

**DISTRICT OFFICE: JHARSUGUDA**

ANNEXURE-A/2

(G&M Section)

No.XX-144/24- 6086 /G&M Date- 10.05.2024

12/05/24 To

The Sub-Collector, Jharsuguda  
The Deputy Director Mines, Sambalpur  
The Tahasildar, Jharsuguda

**Sub: - O/A No. 109/2023/EZ filed by Satrugan Meher-vrs-State of Odisha & Others before Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata**

**Ref: -** Letter No. 29805 dated 09.05.2024 of Addl Govt. Advocate, office of the AG, Odisha, Cuttack and this office letter No. 15433 dated 07.12.2023

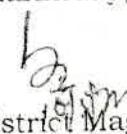
Sir,

In inviting a referentce to the subject cited above, I am to say that the O/A No. 109/2023/EZ filed by Satrugan Meher-vrs-State of Odisha & Others has been fixed on 19.07.2024. The Hon'ble NGT has directed the District Magistrate to file personal affidavit with regard to the allegation within a period of 04 (four) weeks. You are requested to conduct a joint enquiry into the matter and submit the enquiry report within 07 (Seven) days vide this office letter under reference. The same is still awaited.

Therefore you are requested to conduct a joint enquiry into the matter immediately and submit the report within a week to this office for further action at this end.

This may be treated as **urgent**.

Yours faithfully,

  
Additional District Magistrate  
Jharsuguda

**True Copy Attested**

  
**Mining Officer  
Jharsuguda**



ANNEXURE-B/2

6

**OFFICE OF THE SUB COLLECTOR, JHARSUGUDA**

E- Mail: - [subcoljsg@gmail.com](mailto:subcoljsg@gmail.com), Phone No.: - 06645-272788

Letter No.- 2136 / Dt. 26.05.2024

To

The Addl. District Magistrate (General)  
Jharsuguda

Sub- Submission of joint enquiry report with regards to the O/A No. 109/2023  
EZ

Ref- Letter No.- XX-144/24-6086/ G&M Dated 10.05.2024

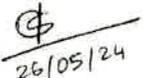
Sir,

In inviting reference to the above cited subject, I am enclosing herewith the Joint enquiry report with regards to the O/A No. 109/2023 EZ filed by Satrugan Meher-vrs State of Odisha & others before the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata

This is for your information and necessary action.

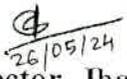
Yours Faithfully,

Encl: As Above

  
26/05/24  
Sub Collector, Jharsuguda  
Sub-Collector, Jharsuguda

Memo No. 2137 /date. 26.05.2024

Copy to the Tahasildar, Jharsuguda & Asst. Mining Officer, Jharsuguda for information and necessary action.

  
26/05/24  
Sub Collector, Jharsuguda  
Sub-Collector, Jharsuguda

True Copy Attested



Mining Officer  
Jharsuguda

Joint enquiry report with regards to the O/A No. 109/2023 EZ filed by Satrugan Meher-vrs State of Odisha & others before the Hon'able National Green Tribunal , Eastern Zone Bench, Kolkata

As per kind direction vide Letter No. 6086/ G&M dated 10/05/2024 of Dist. Office, Jharsuguda, a joint enquiry have been conducted on dt- 24/05/2024 in and around the alleged site. The following members were present during the field visit:-

1. Sri Sabyasachi Panda, OAS (SB), Sub- Collector, Jharsuguda
2. Sri Takshakraj Bhitiria, OAS (JB), Tahasildar, Jharsuguda
3. Sri Duryodhan Behera, Asst. Mining Officer, Jharsuguda

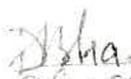
Observation:-

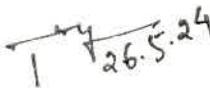
During the Joint visit conducted by the members of the committee it is found that no further illegal mining of earth / morrum is going on at the alleged site. However some quantity of Soil with Morrum excavated earlier is lying at the same site.

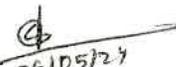
The land details of the alleged site are as follow:

Khata No	Plot No	Kissam	Total Area of Plots in Acre.
59(AJA)	233/331	Dungri	43.920
60(S.E.R.)	255/333	IB Station	63.970
01	287/346	Jalabhandar	1.800

This is for favour of your kind information and necessary action.

  
26.05.24  
Asst. Mining Officer  
Jharsuguda  
Assistant Mining Officer  
Jharsuguda

  
26.5.24  
Tahasildar  
Jharsuguda  
TAHASILDAR  
JHARSUGUDA

  
26/05/24  
Sub-Collector  
Sub-Collector  
Jharsuguda  
Jharsuguda

True Copy Attested

  
Mining Officer  
Jharsuguda

ANNEXURE - C/2

Joint enquiry report with regards to the O/A No. 109/2023 EZ filed by Satrugan Meher-vrs State of Odisha & others before the Hon'able National Green Tribunal, Eastern Zone Bench, Kolkata

As per kind direction vide Letter No. 6086/ G&M dated 10/05/2024 of Dist. Office, Jharsuguda, a joint enquiry have been conducted on dt- 24/05/2024 in and around the alleged site. The following members were present during the field visit:-

1. Sri Sabyasachi Panda, OAS (SB), Sub- Collector, Jharsuguda
2. Sri Takshakraj Bhitiria, OAS (JB), Tahasildar, Jharsuguda
3. Sri Duryodhan Behera, Asst. Mining Officer, Jharsuguda

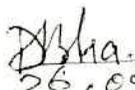
Observation:-

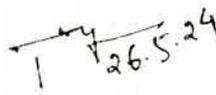
During the Joint visit conducted by the members of the committee it is found that no further illegal mining of earth / morrum is going on at the alleged site. However some quantity of Soil with Morrum excavated earlier is lying at the same site.

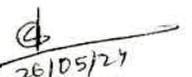
The land details of the alleged site are as follow:

Khata No	Plot No	Kissam	Total Area of Plots in Acre.
59(AJA)	233/331	Dungri	43.920
60(S.E.R.)	255/333	IB Station	63.970
01	287/346	Jalabhandar	1.800

This is for favour of your kind information and necessary action.

  
26.05.24  
Asst. Mining Officer  
Jharsuguda  
Assistant Mining Officer  
Jharsuguda

  
26.5.24  
Tahasildar  
Jharsuguda  
TAHASILDAR  
JHARSUGUDA

  
26/05/24  
Sub-Collector  
Jharsuguda  
Sub-Collector  
Jharsuguda

True Copy Attested

  
Mining Officer  
Jharsuguda